# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

### LOK SABHA UNSTARRED QUESTION NO. 2352

ANSWERED ON 03/08/2021

#### IMPLEMENTATION OF AAJEEVIKA GRAMEEN EXPRESS YOJANA (AGEY)

2352. SHRI GAUTHAM SIGAMANI PON:

SHRI C.N. ANNADURAI:

SHRI GAJANAN KIRTIKAR:

SHRI SELVAM G.:

SHRI DHANUSH M. KUMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is implementing Aajeevika Grameen Express Yojana (AGEY);
- (b) if so, the details thereof and the aims and objective behind the move;
- (c) the details of the States which have implemented AGEY as on date;
- (d) the achievement made since the inception of the Yojana along with the funds allocated/utilized for the Yojana;
- (e) the challenges faced by the Government while implementing the Yojana;
- (f) whether any special provision has been made for women under the said Yojana and if so, the details thereof; and
- (g) the other steps taken/being taken by the Government to implement the Yojana in all the States which will facilitate transport facilities in the rural areas?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) Yes sir.
- (b) This Ministry is implementing Aajeevika Grameen Express Yojana (AGEY), the subscheme under Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM), to facilitate transport facilities in rural areas and also to provide job opportunities to members of Self-Help Groups (SHGs). The scheme was launched in August, 2017.
- (c) The scheme has been approved for 34 States/Union Territories (UTs), presently 26 States/UTsare implementing the scheme. The current status of the scheme is given in the **Annexure**.
- (d) As on 30<sup>th</sup> June, 2021, 1811 vehicles are operational across 26 States/UTsunder AGEY. There is no separate budgetary allocation for AGEY. Under the programme, the Community Investment Fund (CIF) provided to Community Based Organisations (CBOs) under the existing provisions of DAY-NRLM is utilised for providing interest free loan to the SHG members. The States/UTs wise allocation of Community Investment Fund(CIF) limit in this regard is detailed in **Annexure**.

- (e) The CIF provided to SHG network is used for various activities including livelihoods. Few States have reported that CIF had competing demands hencesometimes making funds available for AGEY becomes difficult.
- (f) Yes sir. The beneficiaries are selected from among the women SHG members of the DAY-NRLM network.
- (g) The scheme has been approved for 34 States/UTs. Further, based on the suggestions from the States, AGEY guidelines were modified in December, 2019, removing the upper limit on the number of Blocks and vehicles in a State subject to the total expenditure remaining within the State wise ceiling under the scheme.

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Annexure referred to in reply to Part (c)& (d) of the Lok Sabha Unstarred Question No. 2352 to be answered on 03.08.2021 regarding "Implementation of Aajeevika Grameen Express Yojana (AGEY)".

<u>List of the 34 States/Union Territories (UTs) where AGEY is approved and details of</u> allocation of Community Investment Fund (CIF)& Present Progress

S.No	State/UT	Maximum CIF fund permissible (Rs. Lakhs)	No. of Vehicles operational (upto 30 <sup>th</sup> June, 2021)
1	Andaman &Nicobar Islands	51.00	0
2	Andhra Pradesh	306.00	16
3	Arunachal Pradesh	204.00	21
4	Assam	408.00	112
5	Bihar	867.00	102
6	Chhattisgarh	918.00	482
7	Dadra& Nagar Haveli	51.00	0
	Daman & Diu	51.00	0
8	Goa	51.00	0
9	Gujarat	357.00	131
10	Haryana	306.00	29
11	Himachal Pradesh	204.00	0
12	Jammu & Kashmir	206.00	0
13	Ladakh	306.00	0
14	Jharkhand	1,020.00	5
15	Karnataka	408.00	5
16	Kerala	204.00	3
17	Lakshadweep	51.00	0
18	Madhya Pradesh	969.00	176
19	Maharashtra	663.00	44
20	Manipur	102.00	24
21	Meghalaya	153.00	2
22	Mizoram	153.00	48
23	Nagaland	255.00	29
24	Odisha	1,071.00	17
25	Pondicherry	51.00	6
26	Punjab	306.00	10
27	Rajasthan	459.00	28
28	Sikkim	102.00	23
29	Tamil Nadu	459.00	0
30	Telangana	255.00	84
31	Tripura	153.00	20
32	Uttar Pradesh	1,224.00	261
33	Uttarakhand	204.00	46
34	West Bengal	408.00	87
Total		12,750.00	1811